

CASE NO.:
Transfer Petition (crl.) 333 of 2007

PETITIONER:
Sabeena

RESPONDENT:
C.B.I.

DATE OF JUDGMENT: 04/02/2008

BENCH:
S.B. SINHA & V.S. SIRPURKAR

JUDGMENT:
JUDGMENT

TRANSFER PETITION (CRL) NO.333 OF 2007
O R D E R

Heard learned counsel for the parties.

We direct that the case in relation to the petitioner shall stand transferred from the District Court, Srinagar, to the District Court, Chandigarh, to be heard along with other connected matters pending in the court at Chandigarh.

The transfer petition is allowed accordingly.